## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1746 ANSWERED ON:10.08.2011 USER FEE AT AIRPORTS Shanayas Shri M. I.

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal to reduce the user fee levied in airports;
- (b) if so, the details thereof;
- (c) whether it is also proposed to reduce and eventually remove the levying of user fee from unskilled labourers travelling from the middle east countries;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether a panel is being set up to study the revision of user fee for travellers belonging to unskilled class; and
- (f) if so, the details thereof?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) & (b): No, Madam. There is no such proposal before the Government.
- (c)& (d): No, Madam. UDF is levied to bridge the gap between the targeted/regulated rate of return on investments made and the expected post tax returns of the airports, considering the projected growth in revenue, expenses and passenger and aircraft traffic at the airports. It has nothing to do with the skill and income level of the passengers travelling.
- (e) & (f): No, Madam.